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Title: Statutory Resolution regarding increasing Basic Customs Duty (BCD) on Certain Goods (Resolution Adopted).

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move the following Resolution :

“In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 67/2018-Customs, dated 26th September, 2018 [G.S.R.927(E). dated 26th September, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff Head/ Sub- Head/ Item	Description	From	To
3922	Baths, shower baths, sinks, wash basins, bidets, lavatory pans, seats and covers, flushing cisterns and similar sanitary ware of plastics.	10%	15%
3923	Articles for the conveyance or packing of goods, of plastics; stoppers, lids, caps and other closures, of plastics.	10%	15%

3924	Tableware, kitchenware, other household articles and hygienic or toilet articles, of plastics.	10%	15%
3926	Other articles of plastics and articles of other materials of headings 3901 to 3914 (other than bangles of plastic, plastic beads and feeding bottles, goods falling under tariff item 3926 90 91 and 3926 90 99 attract 15% BCD).	10%	15%
4011 10 10	Radial car tyres	10%	15%
6401	Waterproof footwear with outer soles and uppers of rubber or of plastics, the uppers of which are neither fixed to the sole nor assembled by stitching, riveting, nailing, screwing, plugging or similar processes.	20%	25%
6402	Other footwear with outer soles and uppers of rubber or plastics.	20%	25%
6403	Footwear with outer soles of rubber,	20%	25%

	plastics, leather or composition leather and uppers of leather.		
6404	Footwear with outer soles of rubber, plastics, leather or composition leather and uppers of textile materials.	20%	25%
6405	Other footwear.	20%	25%
7113	Articles of jewellery and parts thereof, of precious metal or of metal clad with precious metal.	15%	20%
7114	Articles of Goldsmith or Silversmith wares and parts thereof of precious metal or of metal clad with precious metal.	15%	20%
8414 30 00	Compressors of kind used in refrigerating equipment.	7.5%	10%
8414 80 11	Gas compressors of a kind used in air-conditioning equipment.	7.5%	10%
8415 10	Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".	10%	20%
8415 20	Air Conditioning machine of a kind used for persons in motor vehicles.	10%	20%
8415 81	Air conditioning machine	10%	20%

	incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).		
8415 82	Other air conditioner incorporating a refrigerating unit.	10%	20%
8415 83	Other air conditioner not incorporating a refrigerating unit.	10%	20%
8418 10 90	Combined refrigerator-freezers, fitted with separate external doors.	10%	20%
8418 21 00	Household type refrigerator of compression type	10%	20%
8418 29 00	Other household refrigerator	10%	20%
8450 11 00	Fully automatic washing machine with dry linen capacity not exceeding 10 KG	10%	20%
8450 12 00	Other washing machine with built in centrifugal dryer with dry linen capacity not exceeding 10 KG	10%	20%
8450 19 00	Other washing machine with dry linen capacity not exceeding 10 KG	10%	20%".

माननीय अध्यक्ष: आज अरुण जेटली जी का जन्मदिन भी है तो हम सबकी तरफ से आपको शुभकामनाएं, आपका स्वास्थ्य अच्छा रहे और अच्छे से कार्य करते रहें।

...(व्यवधान)

HON. SPEAKER: The question is:

““In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 67/2018-Customs, dated 26th September, 2018 [G.S.R.927(E). dated 26th September, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

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3922	Baths, shower baths, sinks, wash basins, bidets, lavatory pans, seats and covers, flushing cisterns and similar sanitary ware of plastics.	10%	15%
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3924	Tableware, kitchenware, other household articles and hygienic or toilet articles, of plastics.	10%	15%
3926	Other articles of plastics and articles of other materials of headings 3901 to 3914	10%	15%

	(other than bangles of plastic, plastic beads and feeding bottles, goods falling under tariff item 3926 90 91 and 3926 90 99 attract 15% BCD).		
4011 10 10	Radial car tyres	10%	15%
6401	Waterproof footwear with outer soles and uppers of rubber or of plastics, the uppers of which are neither fixed to the sole nor assembled by stitching, riveting, nailing, screwing, plugging or similar processes.	20%	25%
6402	Other footwear with outer soles and uppers of rubber or plastics.	20%	25%
6403	Footwear with outer soles of rubber, plastics, leather or composition leather and uppers of leather.	20%	25%
6404	Footwear with outer soles of rubber, plastics, leather or composition leather	20%	25%

	and uppers of textile materials.		
6405	Other footwear.	20%	25%
7113	Articles of jewellery and parts thereof, of precious metal or of metal clad with precious metal.	15%	20%
7114	Articles of Goldsmith or Silversmith wares and parts thereof of precious metal or of metal clad with precious metal.	15%	20%
8414 30 00	Compressors of kind used in refrigerating equipment.	7.5%	10%
8414 80 11	Gas compressors of a kind used in air- conditioning equipment.	7.5%	10%
8415 10	Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".	10%	20%
8415 20	Air Conditioning machine of a kind used for persons in motor vehicles.	10%	20%
8415 81	Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	10%	20%
8415 82	Other air conditioner	10%	20%

	incorporating a refrigerating unit.		
8415 83	Other air conditioner not incorporating a refrigerating unit.	10%	20%
8418 10 90	Combined refrigerator-freezers, fitted with separate external doors.	10%	20%
8418 21 00	Household type refrigerator of compression type	10%	20%
8418 29 00	Other household refrigerator	10%	20%
8450 11 00	Fully automatic washing machine with dry linen capacity not exceeding 10 KG	10%	20%
8450 12 00	Other washing machine with built in centrifugal dryer with dry linen capacity not exceeding 10 KG	10%	20%
8450 19 00	Other washing machine with dry linen capacity not exceeding 10 KG	10%	20%".

The motion was adopted.

... (Interruptions)

HON. SPEAKER: There is a little bit of mistake in Item No. 24 of the List of Business in column No. 4 where 15 per cent has been stated at both the places whereas it should be read as 20 per cent. Some mistake is there in column No. 4.

SHRI ARUN JAITLEY: Madam, I beg to move the following Resolution :

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 74/2018-Customs, dated 11th October, 2018 [G.S.R.1027(E). dated 11th October, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff Head/ Sub-Head/ Item	Description	From	To
8517 61 00	Base Stations	10%	20%
8517 69 90	Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network)	10%	20%".

HON. SPEAKER: The question is:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 74/2018-Customs, dated 11th October, 2018 [G.S.R.1027(E). dated 11th October, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff Head/ Sub-Head/ Item	Description	From	To
8517 61 00	Base Stations	10%	20%
8517 69 90	Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network)	10%	20%".

The motion was adopted.

... (*Interruptions*)

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